

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

DFR NO. 759 OF 2018

Dated : 26th March, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

The Impetus Associates LLP	Appellant(s)
Vs.		
Karnataka Electricity Regulatory Commission & Ors.	Respondent(s)

Counsel for the Appellant (s) : Mr. Senthil Jagadeesan
Ms. Sonakshi Malhan

ORDER

Issue notice to the Respondents on maintainability, returnable on 25.04.2018.
Dasti, in addition is permitted.

List the matter on **25.04.2018.**

(S.D. Dubey)
Technical Member

(Justice N.K. Patil)
Judicial Member

Pr/kt